

R.O.C.No.41171-A/2021-B2



SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 136 / 2021

The Government in G.O.Ms.No.29, Home (Cts-III) Department, dated 10.01.2020, have issued orders sanctioning the constitution of a Sub Court at **Denkanikottai in Krishnagiri District.**

Thiru.A.Tamilselvan, Secretary, District Legal Services Authority, Krishnagiri, is transferred and posted as Sub Judge in the newly sanctioned Sub Court at Denkanikottai in Krishnagiri District.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 27.04.2021.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**